

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (d) Border fencing has been erected along Indo-Pakistan Border in the States of Jammu and Kashmir, Punjab, Rajasthan and Gujarat and along Indo-Bangladesh Border in the States of West Bengal, Assam, Meghalaya, Mizoram and Tripura. 10 km fencing between BP No. 79-81 at Moreh, Manipur along Indo-Myanmar Border had been approved by Government of India, however, only 4 km fencing could be completed.

There is no barbed wire fencing on Indo-Nepal, Indo-Bhutan and Indo-China borders and no proposal is under consideration to fence these borders.

(b) Wherever border is porous, risk from forces inimical to the nation is there. The threat perception along the borders is reviewed from time to time which is dynamic in nature and appropriate measures are taken to ensure security.

(c) Narcotics smuggling is interrupted from the border wherever it is detected.

Assistance to terrorists in border areas

†697. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that various elements providing assistance to terrorists are still active in border areas;

(b) if so, whether Government proposes to take any action against those elements; and

(c) if so, the details and time-limit thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) There are no specific inputs/documentary evidence of various elements providing assistance to terrorists along borders.

Convicts and undertrials in jails

698. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of jails, State and Union Territory-wise; and

(b) the total number of inmates of convicts and undertrials, State and Union Territory-wise?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per the data collected from States/UTs by the National Crime Records Bureau, a total number of Jails in the country is 1401 at the end of 2015. State/UT-wise details of the total number of Jails in the country are given in Statement-I (*See* below).

(b) As per data collected from States/UTs by the National Crime Records Bureau, a total of 1,34,168 inmates and 2,82,076 Undertrials were lodged as convict and undertrials in jails at the end of 2015. State/UT-wise details of the convicts and undertrials lodged in jails are given in Statement-II (*See* below).

Statement-I

State/UT-wise details of the total number of jails in the country

Sl. No.	State/UT	Central Jail	District Jail	Sub Jail	Women Jail	Borstal School	Open Jail	Special Jail	Others	Total
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	4	7	99	1	0	1	0	0	112
2.	Arunachal Pradesh	0	2	0	0	0	0	0	0	2
3.	Assam	6	22	1	0	0	1	1	0	31
4.	Bihar	7	31	17	1	0	1	1	0	58
5.	Chhattisgarh	5	11	12	0	0	0	0	0	28
6.	Goa	1	0	1	0	0	0	0	0	2
7.	Gujarat	4	7	11	1	0	2	2	0	27
8.	Haryana	3	16	0	0	0	0	0	0	19
9.	Himachal Pradesh	2	2	8	0	1	1	0	0	14
10.	Jammu and Kashmir	2	10	2	0	0	0	0	0	14
11.	Jharkhand	5	17	5	0	1	1	0	0	29
12.	Karnataka	8	19	70	0	1	1	2	1	102
13.	Kerala	3	11	16	3	1	3	16	1	54
14.	Madhya Pradesh	11	39	72	0	0	1	0	0	123

1	2	3	4	5	6	7	8	9	10	11
32.	Dadra and Nagar Haveli	0	0	1	0	0	0	0	0	1
33.	Daman and Diu	0	0	2	0	0	0	0	0	2
34.	Delhi	8	1	0	1	0	0	0	0	10
35.	Lakshadweep	0	0	4	0	0	0	0	0	4
36.	Puducherry	1	0	1	0	0	0	2	0	4
TOTAL (UTs)		10	2	11	1	0	0	3	0	27
TOTAL (ALL-INDIA)		134	379	741	18	20	63	43	3	1401

Source: Prison Statistics India-2015

Statement-II

State/UT-wise details of the convicts and undertrials lodged in jails

Sl. No.	State/UT	Convicts			Undertrials			Total (Col.5+8)
		Male	Female	Total	Male	Female	Total	
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	2801	151	2952	4641	264	4905	7857
2.	Arunachal Pradesh	48	0	48	132	4	136	184
3.	Assam	3282	105	3387	5484	212	5696	9083
4.	Bihar	4813	156	4969	22689	735	23424	28393

5.	Chhattisgarh	7384	390	7774	9352	518	9870	17644
6.	Goa	141	11	152	244	19	263	415
7.	Gujarat	3745	196	3941	7323	295	7618	11559
8.	Haryana	7460	320	7780	10086	403	10489	18269
9.	Himachal Pradesh	761	32	793	1151	35	1186	1979
10.	Jammu and Kashmir	332	10	342	1826	80	1906	2248
11.	Jharkhand	3870	147	4017	12873	715	13588	17605
12.	Karnataka	3702	202	3904	8989	325	9314	13218
13.	Kerala	2697	61	2758	4409	158	4567	7325
14.	Madhya Pradesh	16455	603	17058	20582	718	21300	38358
15.	Maharashtra	7506	385	7891	20716	951	21667	29558
16.	Manipur	84	1	85	498	35	533	618
17.	Meghalaya	73	0	73	854	8	862	935
18.	Mizoram	615	21	636	536	72	608	1244
19.	Nagaland	54	2	56	383	7	390	446
20.	Odisha	3269	112	3381	12054	530	12584	15965
21.	Punjab	10056	543	10599	12454	592	13046	23645
22.	Rajasthan	5533	216	5749	13764	461	14225	19974
23.	Sikkim	108	3	111	130	10	140	251

1	2	3	4	5	6	7	8	9
24.	Tamil Nadu	4784	182	4966	7427	423	7850	12816
25.	Telangana	2142	198	2340	3278	244	3522	5862
26.	Tripura	563	18	581	434	24	458	1039
27.	Uttar Pradesh	24884	1033	25917	60171	2498	62669	88586
28.	Uttarakhand	1960	96	2056	2202	90	2292	4348
29.	West Bengal	5382	364	5746	14301	1041	15342	21088
TOTAL (STATES)		124504	5558	130062	258983	11467	270450	400512
30.	Andaman and Nicobar Islands	417	1	418	76	5	81	499
31.	Chandigarh	337	12	349	327	12	339	688
32.	Dadra and Nagar Haveli	0	0	0	153	13	166	166
33.	Daman and Diu	14	1	15	29	2	31	46
34.	Delhi	3077	165	3242	10465	414	10879	14121
35.	Lakshadweep	1	0	1	23	0	23	24
36.	Puducherry	78	3	81	104	3	107	188
TOTAL UTs		3924	182	4106	11177	449	11626	15732
TOTAL ALL-INDIA		128428	5740	134168	270160	11916	282076	416244

Source: Prison Statistics India-2015